

INCOME TAX APPELLATE TRIBUNAL
DELHI BENCH "G": NEW DELHI
BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND
SHRI PRASHANT MAHARISHI, ACCOUNTANT MEMBER
(Through Video Conferencing)

ITA No. 3893/Del/2017
(Assessment Year: 2011-12)

Showa India Pvt. Ltd, Plot No. 24-32, Sector-58, Faridabad, PAN: AABCE5725G	Vs.	DCIT, Circle-11(1), New Delhi
(Appellant)		(Respondent)

Assessee by :	Aseem Chawla, CA
Revenue by:	Ms. Meera Srivastava, CIT DR
Date of Hearing	15/04/2021
Date of pronouncement	15/04/2021

ORDER

PER PRASHANT MAHARISHI, A. M.

1. This appeal is filed by the assessee against the order of the Id CIT(A)-44, New Delhi dated 13.01.2017 for the Assessment Year 2011-12.
2. At the time of hearing of the appeal a letter was placed on record dated 08/04/2021, wherein, the counsel of the assessee has mentioned that the assessee has obtained Form No. 3 dated 19/02/2021 under Sub-section (1) of Section 5 of Direct Taxes Vivaad and Vishwas Act, 2020, wherein, the dispute involved in this appeal has been settled. Therefore, the appeal of the assessee may be treated as withdrawn.
3. The Id DR also conquered with the above statement.
4. In view of the above facts that Form No. 3 under the provisions of Section 5 of Direct Taxes Vivaad and Vishwas Act, 2020 dated 19/02/2021 has already been issues to the assessee where there is a refund due to the assessee and settled the dispute involved in this appeal. In view this, the appeal of the assessee is treated as withdrawn and hence dismissed.

Order pronounced in the open court on 15/04/2021.

Sd/-
(AMIT SHUKLA)
JUDICIAL MEMBER

Sd/-
(PRASHANT MAHARISHI)
ACCOUNTANT MEMBER

Dated: 15/04/2021
A K Keot

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1. Applicant
2. Respondent
3. CIT
4. CIT (A)
5. DR:ITAT

ASSISTANT REGISTRAR
ITAT, New Delhi

Date of dictation	15.04.2021
Date on which the typed draft is placed before the dictating member	15.04.2021
Date on which the typed draft is placed before the other member	15.04.2021
Date on which the approved draft comes to the Sr. PS/ PS	15.04.2021
Date on which the fair order is placed before the dictating member for pronouncement	15.04.2021
Date on which the fair order comes back to the Sr. PS/ PS	15.04.2021
Date on which the final order is uploaded on the website of ITAT	15.04.2021
date on which the file goes to the Bench Clerk	15.04.2021
Date on which the file goes to the Head Clerk	
The date on which the file goes to the Assistant Registrar for signature on the order	
Date of dispatch of the order	